

**Proceedings of the Chief Judicial Magistrate, Kozhikode.**

**Present: Smt. Fathima Beevi. A., Chief Judicial Magistrate.**

\*\*\*\*\*

- Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer, deputation and postings of staff-Orders issued.
- Read: 1) Letter No.A1-2125/22 dated 16.05.2022 of the Judicial First Class Magistrate-I, Nadapuram along with request of Smt.Sheela.C.K., Senior Clerk.
- 2) This Office proceedings even No.dated 27.05.2022

Order No. A3-102/2022 dated 03.06.2022

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Smt.Sheela.C.K., (PEN:665501) Senior Clerk, Court of Judicial First Class Magistrate-I, Nadapuram is transferred and posted as such in the Court of Judicial First Class Magistrate, Kunnamangalam vice serial No.4 is transferred.

2) Smt.Seena.C. (PEN:785321), Clerk, Court of Judicial First Class Magistrate-II, Perambra is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Nadapuram, vice serial No.1 is transferred.

3) Sri.Abhijith.K.A., (PEN:844518), Senior Clerk, Court of Honorary Special Judicial Second Class Magistrate, Kozhikode (now working in the Court of Judicial First Class Magistrate-I, Kozhikode on deputation) is transferred and posted as such in the Court of Judicial First Class Magistrate-II, Perambra, vice serial No.2 is transferred.

4) Sri.Dhanesh.N., (PEN:623044) Clerk (HG), Court of Judicial First Class Magistrate, Kunnamangalam is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Kozhikode, in the existing vacancy.



5) Sri.Lajeesh.P., (PEN:613658) Senior Clerk (HG), Court of Judicial First Class Magistrate-IV, Kozhikode is deputed to the Court of Chief Judicial Magistrate, Kozhikode on working arrangements until further orders.

6) Sri.Sunil Kumar.P., (PEN:622904) Clerk, Court of Judicial First Class Magistrate-III, Kozhikode who is now working in the Court of Honorary Special Judicial Second Class Magistrate (Railway), Kozhikode on working arrangement is transferred and posted in the Court of Honorary Special Judicial Second Class Magistrate (Railway), Kozhikode by cancelling the order of deputation read as 2<sup>nd</sup> above.

The incumbents shall be relieved forthwith. No joining time is entitled to serial No.1 as the transfer is on her request. The joining time of others is restricted to 3 days on exigency of service. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-  
Chief Judicial Magistrate.

To

The incumbents through office.

The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.  
The Secretary, KCJSA, Kozhikode.  
✓ The Computer Cell, District Court, Kozhikode for  
publication in the District Court Website.  
The Secretary, Kozhikode Taluk Government  
Employees Co- operative Society, Kozhikode.  
The Secretary, Kozhikode District Judicial Employees  
Co-operative Credit Society, Kozhikode.

True Copy By Order

  
Sheristadar.